

tion to the measures announced in the Parliament on the 1st May, 1968, the following measures have been taken :

- (a) A special rebate of 5 per cent has been sanctioned in addition to the normal rebate of 5 per cent on the sale of handloom cloth by Cooperative Societies for a period of 4 weeks in the first instance which may later be extended up to a total period of 3 months.
- (b) A loan of Rs. 50 lakhs has been sanctioned to the Government of Madras for re-lending to the Apex Cooperative Societies to enable the latter to purchase and stock yarn.
- (c) In addition to the self-help scheme of the Indian Cotton Mills Federation, the Central Government have decided to give additional cash assistance at a flat rate of 5 per cent of the f.o.b. value of exports.
- (d) A special additional assistance of Rs. 2 per 10 lbs. as freight differential has been allowed to stimulate the export of cone/cheese yarn. This will especially help South Indian Mills exporting to the U.K. The Southern India Millowners' Association have also been advised to form an export group to ensure timely supplies of standard quality of yarn to the foreign buyers.
- (e) Further expansion of the industry has been stopped for the present; exception to be made only for the purposes of renovation and replacements.

In addition to the measures stated above, some others are also under consideration.

DEVELOPMENT OF INDUSTRIES

2872. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Deputy Chairman of the Planning Com-

mission has reported to have stressed the need for changing the process through which the country's industries have developed on a high cost basis in a sheltered market and for freeing large sector of industry from controls and licences to enable them to develop competitively; and

(b) if so, Government reaction in the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The Deputy Chairman of the Planning Commission in his speech delivered on the occasion of the tenth anniversary of the Maharashtra Economic Development Council had referred, in general terms, to the suggestions already made in the Planning Commission's paper 'Approach to the Fourth Five Year Plan.'

(b) It is Government's policy that controls should be exercised only where it is in the larger interest of the economy.

COMMITTEE ON CLOSED TEXTILE MILLS IN MADRAS

2873. SHRI NARENDRA KUMAR SALVE : Will the Minister of COMMERCE be pleased to state :

(a) whether the 3-man Investigating Committee to go into the state of affairs of the five closed cotton textile mills in Madras State, has submitted its report; and

(b) if so, the steps contemplated by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) Does not arise.

PURCHASE OF COAL BY RAILWAYS

2874. SHRI NARENDRA KUMAR SALVE : Will the Minister of RAILWAYS be pleased to state :

(a) the stocks of coal held by the different Railways as on the 23rd July,